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Crl.A.No. 759 OF 2003

ITEM No.1A

(For Judgment)

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 759 of 2003

Maulavi Hussein Haji Abraham Umarji

Appellant (s)

VERSUS

State of Gujarat & Anr.

Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA AND ARIJIT PASAYAT, JJ.]

Date : 29/07/2004 This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)
Ms. Aparna Bhat, Adv.

For Respondent (s)
Ms. Hemantika Wahi, Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice Arijit Pasayat pronounced the judgment of the Court. The appeal is dismissed for the reasons recorded in the judgment. Reportable.

Anita

(Jasbir Singh)
Court Master

(Signed judgment is placed on the file.)